

NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD

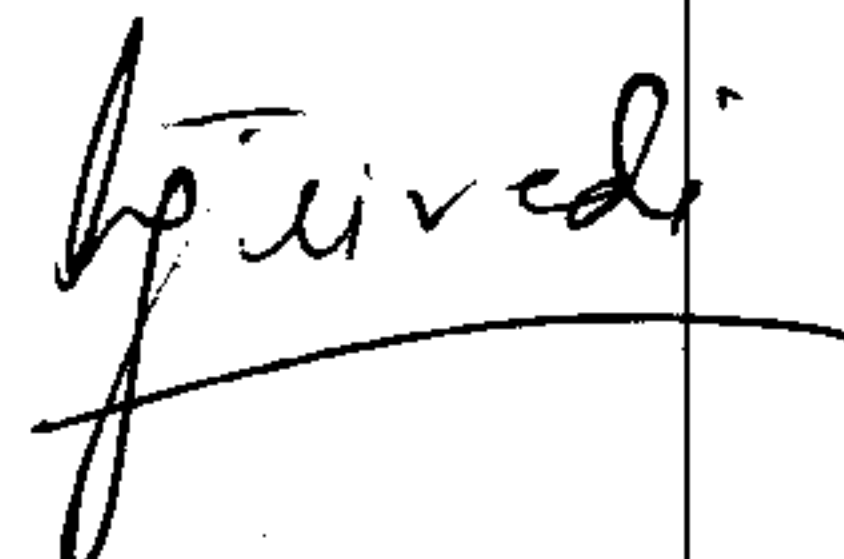
CP(CAA) No. 18/NCLT/AHM/2017
With Gujarat High Court C.A. no. 517/2016

Coram: Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.11.2017

Name of the Company: Pari Stock Trading Pvt Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013


S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Hiren TRIVEDI	Advocate	Petitioner	
2.				

ORDER

Learned Advocate Mr. Hiren Trivedi i/b Learned Advocate Mr. Sharvil Majmudar present for Petitioner.

OL representation not yet received. Thirty days time not over.

List the matter on 01.12.2017.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 16th day of November, 2017.